

SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC9005 of 2026, in respect of Middleton  
Goods Pvt. Ltd. in the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. RC9005 of 2026 dated January 21, 2026, has been drawn up by the Recovery Officer against Middleton Goods Pvt. Ltd. (PAN: AACCM0757H) ["Defaulter"] for a sum of **Rs. 5,21,000/- (Rupees Five Lakh Twenty-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/JS/VC/2025-26/31746 dated October 30, 2025 against Middleton Goods Pvt. Ltd. (PAN: AACCM0757H) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in the said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: February 5, 2026

Place: Kolkata



*Mitrajeet Dey*

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey  
वसूली अधिकारी एवं उप महाप्रबंधक  
Recovery Officer & Dy. General Manager  
भारतीय प्रतिशत और विनियोग बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata